

According to information furnished by Coal India Ltd (CIL) the total amount for which coal was supplied by them to different Electricity Board during the Year 1992-93 was Rs 2842 crores

(b) The total outstanding dues from Electricity Boards/Power Utilities as on 28 2 1993, were Rs 2307 87 crores

(c) Coal India Ltd have decided to raise interest bills for outstanding amounts

(d) Following steps have been taken to recover the outstanding dues

- (i) All power units commissioned after 1 4 1989 were being supplied coal only against advance payments or against revolving Letter of credit
- (ii) Government of India have decided to adjust all undisputed coal sales outstanding as on 31 5 1990 against the Central Assistance to State Plans payable to the state Governments whose state Electricity Boards and power utilities had defaulted, in four equal instalments. So far, three instalments have been received
- (iii) As a result of mounting arrears of out-

standing dues Ministry of Coal advised CIL to start supplying coal to the power Utilities only against advance payments. This scheme, which is better known as 'Cash & Carry Scheme' was introduced with effect from 1 10 1991. A decision has since been taken to enforce this scheme strictly with effect from April 1993

- (iv) State Government have been requested to persuade/enable their State Electricity Boards to clear the outstanding dues at the earliest

Import of LPG

7228 SHRI SOBHA NADREESWARA RAO VADDE Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

- (a) the quantity and cost of LPG imported during 1991-92, and
- (b) the local cost break up on an average?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CPAT SATISH KUMAR SHARMA) (a) The import of LPG and value thereof during the year 1991-92 was as under -

	Quantity '000' Tonnes	Value Rs/Crores
	Quantity	Value (C I F)
1991-92	215	148.38

(b) The details of local costs of LPG during 1991-92 were as under -

	Rs /MT (AVG)
a) Warfage/landing charges	129 10
b) Ocean less	45 49
c) Demurrage	50 06
d) Customs duty	7310 75
e) Countervailing duty	286 00
Total -	7821 40